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Title: Introduction of the Fishermen (Welfare) Bill, 2011.

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to provide for certain welfare measures for fishermen and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for certain welfare measures for fishermen and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ADHIR CHOWDHURY: I introduce the Bill.